

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

13

Appeal No. 963/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE CUM-ORDER SHEET OF THE HEARING ON 1ST AUGUST, 2018, 10:30 A.M.

Name of the Company	Singhal Finstok Pvt. Ltd. -Vs- ITC Ltd.		
Under Section	58, 59		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

ORDER

Nobody represented on side of the appellant.

Issue notice to ROC, RD as well as respondent.

Return of notice and for further consideration, list it on 26/09/2018.

Sd
(Jinan K.R.)
Member (J)